NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. Company Appeal/3/2023

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023

NAME OF THE PARTIES: **IIRF India Realty XII Ltd.**
V/s
Registrar Of Companies Mumbai

APPEARANCE :

FOR THE APPELLANT **:** Adv. Shardul Singh

Section: 252(3) of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel appearing for the Appellant seeks time to file hard copies of the present Company Appeal. Time granted. Let hard copies be filed in two sets well before the adjourned date. List this matter on **08.02.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

18.01.2023
ANKIT